

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 17-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.184 of 2017(SZ)	Sri Sunkara Swamy Naidu Welfare Organisation, Rep.,by its President, Sunkara Karthik, Yanam Vs The Union of India, Rep.,by Chief Secretary to Government of Pudhucherry, Pudhucherry and 12 others	M/s. S.Kishore Kumar Counsel for Applicant M/s. H.Yasmeen Ali for R4,R6 to R8,R10 M/s. T.Sai Krishnan for R11 M/s. A.Sathyabama for R13	MoA & Reply of R1,R2,R3, R5,R9,R12 For Reply of R4, R6 to R8, R10,R11,R13

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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 175 of 2017(SZ)	Sri Muppalla Srinivasa Rao, Parchur Mandal, Prakasam District and another Vs State of Andhra Pradesh, Rep.,by its Pricipal Secretary, Revenue Secretariat, Guntur District and 6 others	M/s. Balaji Medamalli Counsel for Applicant M/s.H.Yasmeen Ali for R1 to R7	For Reply of R1,R4,R7
2	Application No. 207 of 2017 (SZ)	A.Ayubkan Kancheepuram and 2 others Vs State of Tamil Nadu Rep.,by Secretary to Government, Highways Department, Secretariat, Chennai and 4 others	M/s. A.Karthikesan Counsel for Applicant M/s. M.K.Subramanian for R1,R2,R5 M/s. Muthamil Raja for R3	MoA & Reply of R1,R2,R4,R5 For Reply of R3

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